

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO.1087
TO BE ANSWERED ON 8TH FEBRUARY, 2023

INCREASE IN PRICES OF EDIBLE OILS

1087. DR. SUBHASH RAMRAO BHAMRE:
SHRIMATI SUPRIYA SULE:
SHRI SUNIL DATTATRAY TATKARE:
DR. AMOL RAMSING KOLHE:
SHRI KULDEEP RAI SHARMA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the prices of edible oils are increasing continuously putting the common man in hardship;
- (b) if so, the reasons for the failure of the Government to control the increase of prices of edible oils;
- (c) whether the Government has called a meeting with leading Edible Oil Association to discuss on how to bring down the prices of edible oils;
- (d) if so, the issues discussed in the meeting and the decision taken thereon;
- (e) whether the Government's attention is also drawn that distributors are not giving benefit of reduction in prices by manufacturers and refiners to consumers, if so, the corrective steps taken by the Government in this regard; and
- (f) the other steps taken by the Government to bring down the prices of edible oils for the benefit of people in the country?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)

(a): No, Sir. The prices of edible oils are showing a significant decreasing trend providing relief to the common man.

.....2/-

(b): Does not arise.

(c), (d) & (e): The Government has been holding several meetings from time to time with leading Edible Oil Association/Industry to keep a control on the domestic prices of edible oils in the country. As a result of the meetings, the leading edible oil industries have reduced their Maximum Retail Price (MRP) on edible oils thereby passing on the benefits to the consumers.

(f): In a bid to bring down the prices of edible oils, Government has taken the following steps:

- The Central Government has cut the basic duty on Crude Palm Oil, Crude Soyabean Oil and Crude Sunflower Oil from 2.5% to Nil. The Agri-cess on these Oils has been brought to 5%. This duty has been extended upto 31st March, 2024.
- The basic duty on Refined Soyabean oil and Refined Sunflower Oil has been reduced to 17.5% from 32.5% and the basic duty on Refined Palm Oils has been reduced from 17.5% to 12.5%. This duty has been extended upto 31st March, 2024.
- The Government has extended the free import of Refined Palm Oils till further orders.
- The Government has issued Notification for allocation of Tariff Rate Quota (TRQ) for import of 20 LMT of Crude Soyabean Oil and 20 LMT of Crude Sunflower Oil for the financial year 2022-23 and 20 LMT of Crude Sunflower Oil for the financial year 2023-24 at zero import duty and zero AIDC.
